

In the year 2003-04, a sum of Rs. 366.64 lakh and Rs. 471.50 lakh has been released to the States of Orissa and West Bengal respectively as 1st instalment under Swajaldhara. Funds were not released to Bihar during the year 2003-04 as the State Government did not provide the requisite details as per Swajaldhara Guidelines. Details of proposals (including number) cleared by the District Water and Sanitation Committee (DWSC) are maintained at the District level.

Setting up of desalination plants

*139. SHRI V. NARAYANASAMY: Will the Minister of. RURAL DEVELOPMENT be pleased to state:

(a) whether Government propose to set up desalination plants in different parts of the country to augment supply of drinking water in rain starved States like Tamil Nadu and others; and

(b) if so, who will fund for the setting up of these plants?

THE MINISTER OF RURAL DEVELOPMENT (SHRI RAGHUVANSH PRASAD SINGH): (a) and (b) The Common Minimum Programme of the United Progressive Alliance Government *inter-alia* states that "to put an end to the acute drinking water shortage in cities, especially in Southern States, desalination plants will be installed all along the Coromandal coast starting with Chennai". The Ministry of Urban Development and Poverty Alleviation have requested the Governments of Andhra Pradesh, Orissa and Tamil Nadu to submit proposals for setting up the desalination Plants in coastal cities/towns facing water scarcity.

As far as rural sector is concerned, full powers have been delegated to the State Governments for sanctioning and implementing projects for tackling water quality problems, including salinity, for which 15% of annual funds allotted to them under the Centrally Sponsored Accelerated Rural Water Supply Programme (ARWSP), are specifically earmarked.

Atrocities on women

*140. SHRI K. CHANDRAN PILLAI: Will the Minister of HOME AFFAIRS be pleased to state:

(a; whether it is a fact that atrocities on women are on the rise in the country;

(b) if so, the State-wise details of cases reported during the last three years; and

(c) the details of steps Government have taken to stop such incidents?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MANIKRAO GAVIT): (a) and (b) As per statistics compiled by the National Crime Records Bureau, the incidence of crimes committed against women in the country showed an increase in 2002 (147678 cases) in comparison to 2001 (143795 cases). However, in 2003 the incidence of crimes committed against women went down to 132720 cases as per provisional figures for the year 2003 available so far. The details of State/UT-wise incidence of crimes committed against women during 2001—2003 are given in the enclosed Statement. (See below/

(c) 'Public Order * and 'Police' are State subjects as per the Seventh Schedule to the Constitution of India and as such registration, investigation, detection and prevention of crime are primarily the responsibility of the State Government. However, the Government of India has been advising the State Governments, from time to time, to give more focused attention to improving the administration of criminal justice system and take such measures as are necessary for the prevention of crime against women and other vulnerable sections of society. In a recent advisory sent to the State Governments, they have been requested to take the following measures to check crime against women:

- (i) Sensitize police officials charged with the responsibility of protecting women,
- (ii) Vigorously enforce existing legislation relating to dowry violence,
- (iii) Set up women police cells in 'Police Stations and exclusive women Police Stations,
- (iv) Provide institutional support to the victims of violence,
- (v) Provide counselling to victims of rape,
- (vi) Take measures to eliminate trafficking in women,
- (vii) Enforce wider recruitment of women Police officers, and
- (viii) Train police personnel in special laws dealing with atrocities against women.

Statement

Incidence of Crimes Committed Against Women

(a) During 2001

Sl. No	State/UT	Rape	Kid. & Abduc-tion	Dowry Deaths	,Cruelty By Husband and Relatives	Moles - tation	Sexual Harrass-ment	Immport-ation of Girls	Sati preve-ntion Act	I.T.P. A.	Indecent Repre of women Proh Act	Dowry Proh Act	Total
STATES:													
1.	Andhra Pradesh	871	765	420	5761	3544	2271	7	0	1332	925	551	16477
2.	Arunachal Pradesh	33	55	0	11	78	3	0	0	0	0	0	180
3.	Assam	817	1070	59	1248	850	4	0	0	6	10	179	4243
4.	Bihar	888	518	859	1558	562	21	83	0	29	3	835	5356
5.	Chhattisgarh	959	171	70	840	1763	161	0	0	12	0	13	3989
6.	Goa	12	6	2	11	17	7	0	0	28	0	0	83
7.	Gujarat	286	857	67	3667	756	111	0	0	61	0	0	5805
8.	Haryana	398	297	285	1513	478	401	0	0	21	0	0	3393
9.	Himachal Pradesh	124	105	10	317	310	14	0	0	1	0	9	890
10.	Jammu & Kashmir	169	504	13	50	622	288	0	0	7	0	3	1656
11.	Jharkhand	567	279	217	484	297	5	2	0	3	0	375	2229
12.	Karnataka	293	271	220	1755	1665	81	0	0	1356	0	361	6002
13.	Kerala	562	97	27	2561	1942	81	0	0	132	42	6	5450
14.	Madhya Pradesh	2851	668	609	2562	7063	751	0	0	15	0	30	14549
15.	Maharashtra	1302	611	308	6090	2823	1120	1	0	233	9	27	12524
16.	Manipur	20	62	0	5	21	0	0	0	4	0	0	112
17.	Meghalaya	26	11	0	4	25	0	0	0	0	0	0	66
18.	Mizoram	52	1	0	16	52	0	3	0	2	0	0	126
19.	Nagaland	17	6	0	0	6	0	0	0	1	0	0	30
20.	Orissa	790	434	294	1266	1655	458	0	0	24	0	436	5357
21.	Punjab	298	324	159	1128	372	47	0	0	32	1	0	2361
22.	Rajasthan	1049	2165	376	5532	2878	56	1	0	68	46	4	12175
23.	Sikkim	8	2	0	0	0	14	0	0	0	0	0	24

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24. Tamil Nadu	423	607	191	815	1773	1012	14	0	5232	11	33	10111
25. Tripura	102	35	16	227	58	0	0	0	0	0	0	438
26. Uttaranchal	74	126	56	301	103	84	0	0	0	0	5	749
27. Uttar Pradesh	1958	2879	2211	7365	2870	2575	0	0	26	3	340	20227
28. West Bengal	709	695	265	3859	954	48	3	0	31	0	6	6570
Total (States)	15658	13621	6734	48976	33537	9613	114	0	8656	1050	3213	141172
29. A & N Islands	3	2	0	9	19	1	0	0	0	0	0	34
30. Chandigarh	18	50	3	36	24	15	0	0	3	1	0	150
31. D & N Haveli	6	2	0	4	7	0	0	0	0	0	0	19
32. Daman & Diu	0	3	0	4	0	0	0	0	3	0	0	10
33. Delhi	381	964	113	138	502	90	0	0	95	1	7	2291
34. Lakshadweep	0	0	0	0	0	0	0	0	0	0	0	0
35. Pondicherry	9	3	1	3	35	27	0	0	39	0	2	119
Total (UTs)	417	1024	117	194	587	133	0	0	140	2	9	2623
TOTAL (ALL-INDIA)	16075	14645	6851	49170	34124	9746	114	0	8796	1052	3222	143795

Source: Crime in India

(B) During 2002

Sl. No.	State/UT	Rape	kid. & Abduc- tion	Dowry Deaths	Cruelty By Husband and Relatives	Moles- tation	Sexual Harrass- ment	Import ation of Girls	Sat: preve- nion Act	I.T. P.A.	Indecent Repre. of women Proh. Act	Dowry Proh. Act	Total
1.	Andhra Pradesh	1002	854	449	7018	3799	2024	0	0	871	2403	460	18880
2.	Arunachal Pradesh	38	38	0	13	68	2	0	0	0	0	0	159
3.	Assam	970	1276	70	1694	984	7	0	0	24	3	64	5092
4.	Bihar	1040	744	927	1577	621	6	38	0	10	1	779	5743
5.	Chhattisgarh	992	154	85	653	1483	147	0	0	4656	0	12	8182
6.	Goa	12	5	2	8	18	6	0	0	25	0	0	76
7.	Gujarat	267	807	62	3321	750	104	0	0	57	4	1	5373
8.	Haryana	361	290	256	1565	454	1424	0	0	32	0	3	4385
9.	Himachal Pradesh	137	116	6	234	326	12	0	0	2	0	5	838
10.	Jammu & Kashmir	192	596	18	54	785	368	0	0	3	0	0	2016
11.	Jharkhand	797	178	275	588	411	3	36	0	3	0	199	2490
12.	Karnataka	292	300	233	1826	1648	100	0	0	1388	0	383	6170
13.	Kerala	499	91	17	2836	2123	102	0	0	132	26	3	5829
14.	Madhya Pradesh	2891	639	674	3117	7118	783	0	0	14	0	24	15260
15.	Maharashtra	1352	650	303	5353	2686	769	0	0	182	4	23	11322
16.	Manipur	14	82	0	10	58	0	0	0	6	0	0	170
17.	Meghalaya	38	10	0	0	23	0	0	0	0	0	0	71
18.	Mizoram	76	2	0	3	73	0	0	0	0	0	0	154
19.	Nagaland	17	4	0	0	1	0	0	0	4	0	0	26
20.	Orissa	691	432	248	1167	1605	188	0	0	24	0	424	26
21.	Punjab	299	354	166	944	341	145	0	0	38	8	0	2295
22.	Rajasthan	1051	2019	399	5691	2730	44	0	0	55	54	6	12049
23.	Sikkim	6	2	0	3	17	0	0	0	0	0	0	28
24.	Tamil Nadu	534	714	243	1052	1877	1718	0	0	3530	5	125	9798
25.	Tripura	108	48	16	236	28	0	0	0	0	0	0	536
27.	Uttar Pradesh	1415	2298	1893	5679	2145	1887	0	0	42	0	288	15647
28.	Uttaranchal	89	155	66	316	145	97	1	0	0	0	1	870

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28. West Bengal	759	694	273	4069	964	34	1	0	42	0	6	6842
Total (States)	15939	13552	6681	49027	33381	9970	76	0	11140	2508	2806	145080
29. A&N islands	2	1	0	4	17	3	0	0	0	0	0	27
30. Chandigarh	18	47	1	56	36	28	0	0	3	0	0	189
31. D&N Haveli	4	5	0	3	3	0	0	0	0	0	0	15
32. Daman & Diu	0	2	0	3	0	0	0	0	3	0	0	8
33. Delhi	403	893	135	135	446	128	0	0	69	0	7	2216
34. Lakshadweep	1	0	0	0	1	0	0	0	0	0	0	2
35. Pondicherry	6	6	5	9	59	26	0	0	27	0	3	141
.TOTAL (UTS)	434	954	141	210	562	185	0	0	102	0	10	2598
TOTAL (ALL-INDIA)	16373	14506	6822	49237	33943	10155	76	0	11242	2508	2816	147678

Source: Crime in India

(C) During 2003

Sl. No.	State/UT	Rape	kid. & Abduc-tion	Dowry Deaths	Cruelty By Husband and Relatives	Moles-tation	Eve Teasing	Impor-tation of Girls	Sati pre-vention Act	I.T.P. Acl	Indecent Repre of women Prohibitio n Act	Dowry Prohibitio n Act	Total
1.	Andhra Pradesh	910	978	571	7119	3999	2597	14	0	279	1884	243	1859
2.	Arunachal Pradesh	31	37	1	8	58	0	0	0	0	0	0	135
3.	Assam	1049	1028	46	1074	326	19	0	0	14	33	28	3617
4.	Bihar	787	581	745	1186	370	11	0	0	3	1	823	4507
5.	Goa	886	181	85	527	1474	605	2	0	5	546	10	4321
6.	Chhattisgarh	26	12	1	22	20	5	0	0	25	0	0	111
7.	Gujarat	208	723	86	3159	686	149	14	0	66	48	6	5145
8.	Haryana	320	305	213	1452	237	1270	4	0	50	1	70	4022
9.	Himachal Pradesh	117	101	9	210	247	13	0	0	5	1	4	707
10.	Jammu & Kashmir	211	622	4	65	875	376	0	0	2	0	4	2159
11.	Jharkhand	626	231	230	416	285	3	0	0	3	72	231	2097
12.	Karnataka	321	258	230	1704	1585	84	0	0	1361	0	341	5884
13.	Kerala	366	121	26	2866	200/	80	0	0	156	19	3	5644
14.	Madhya Pradesh	2651	658	615	2561	6794	3073	11	0	17	350	28	1675
15.	Maharashtra	1168	727	410	4860	2622	1593	1	0	177	14	19	1159
16.	Manipur	18	70	0	4	44	0	0	0	0	0	0	136
17.	Meghalaya	34	8	0	5	17	3	1	0	1	0	0	69
18.	Mizoram	49	4	0	2	85	0	0	0	0	0	0	140
19.	Nagaland	10	0	0	0	1	0	0	0	0	0	0	11
20.	Orissa	694	412	276	812	1541	152	0	0	4	0	352	4243
21.	Punjab	351	385	120	923	322	189	9	0	41	2	4	2346
22.	Rajasthan	1050	1750	462	5733	2715	33	0	0	52	86	3	1188
23.	Sikkim	10	0	0	3	25	0	0	0	0	0	0	38
24.	Tamil Nadu	461	685	181	1315	1921	727	14	0	2544	73	274	8175
25.	Tripura	114	51	17	244	127	0	0	0	0	4	0	557
26.	Uttar Pradesh	845	1403	1413	2534	1387	4388	0	0	17	68	57	1211
27.	Uttaranchal	71	102	63	289	93	103	0	0	1	0	0	722

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28. West Bengal	999	737	343	544	1186	71	1	0	152	1	17	4051
Total (States)	14383	12150	6147	39637	31149	15544	71	0	4975	3203	2517	129776
29. A&N Islands	2	2	4	6	10	2	0	0	0	0	0	26
30. Chandigarh	17	28	3	93	10	50	0	0	4	11	0	216
31. D&N Haveli	1	0	0	0	1	0	0	0	0	0	0	2
32. Daman & Diu	4	1	1	0	3	0	0	0	0	0	0	9
33. Delhi	399	865	130	547	486	100	0	0	38	0	9	2574
34. Lakshadweep	2	0	0	1	1	0	0	0	0	0	0	4
35. Pondicherry	1	11	0	3	56	24	0	0	12	0	6	113
TOTAL (UTs)	426	907	138	650	567	176	0	0	54	11	15	2944
TOTAL (ALL-INDIA)	14809	13057	6285	40287	31716	15720	71	0	5029	3214	2632	132720

Source: Monthly Crime Statistics.
Note:: Figures are Provisional.